कश्मोरी पंडितों का रुम्मू ग्रौर काश्मीर छोडकर ज्ञाना

Statement

3560. श्री हरिसिंहः क्या गृह मंत्री यह बताने की क्रुपा करेंगे किः

(क) क्या सरकार को इस बात की जानकारी है कि कश्मीरी पंडितों ने पिछले कुछ समय से विभिन्न राज्यों में जाना ग्रारम्भ कर दिया है ; ग्रार

(ख) यदि हो, तो इसके क्या क रण है ?

नृह संत्रो (ओ वृदा लिह): (क) क्रोर (ख) जी नहीं, श्रीमान् ।

जम्मू व कश्मीर सरकार से प्राप्त सूचना के जनुसार, जन्म लोगों की भाति कश्मीरी पंडित भी बेहतर जाथिक भविष्य की खोज में देश के सन्य प्रामों में जा रहे हैं।

Rent paid by NTC

3561. SHRI PRITHIBI MAJHI. Will the Minister of TEXTILES be pleased to state.-

(a) whether it is a fact that the N.T.C. is occupying private premises in Vandana Buildings, Tolstoy, Marg, Connaught Place and paying rent at the old rates for the last more than five years, despite request made for the increase of rent by the owners;

(b) if so, what are the details in this regard; and

(c) what increase, ig proposed by the N.T.C. keeping in view the Directorate of Estate guidelines issued in this behalf?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM)-(a) to (c) Yes, Sir. The NTC (Holding NTC (DP&R) Ltd, Company) and are in occupation of 15 flats in the Vandana Building, Connaught Place, New Delhi. The lease rent

etc., in respect of these flats are governed by; the Delhi Rent Control Act.,

Obscene posters outside cinema halls

3562. SHRI K. V. THANGKABALU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a women'; ^deputation in Delhi demanded ban on obscene posters outside cinema halls and other places; and

(b) if so, what is the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER STATE IN THE "MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAM-BARAM): (a) Yes, Sir.

(b) Cases under Indecent Representation of Women ((Prohibition) Act, 1986 are being registered against the cinema management; exhibiting obscene posters.

12.00 Noon

STATEMENT BY MINISTER Correcting the reply given .in the Rajya Sabha on 16th August, 1988 to Starred Question 26, regarding writing off, of amounts as bad debt by financial institutions

THE DEPUTY CHAIRMAN; Shri Bhajan La] will make the statement on earthquake in Bihar at 1-30 p.m. instead of at 12 noon. Now, statement by Minister correcting the answer given. (Interruptions). No. There is no lunch-break today because we have to finish this.

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEI-RO) Madam, while replying to a supplementary question on the interest rates applicable to industrial and